## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A. ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member	(T)	Dr. Ashok	Kumar Mishra
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2. Holf die Meinder (1) Dr. Ashok Kumar Mishra									
		T.P No.	Purpose	Section	Name of the Parties				
2	217/15	142/17	Hearing	394	Nam Estates Pvt. Ltd.				
SL.NO. NAME (IN CAPITAL) DESIGNATION									
&									
PHONE NUMBER			RI	EPRESENTATI	ON TO WHOM	SIGNATURE			
(Petitioner Respondent)									
	Rusaul Hegge 9743831062			Nam E	states	land			

Counsel for petitioner is present. He requested time to file two sets of copies. He is granted time till 22.04.2017.

List it on 22.04.2017.

MEMBER (J)

MEMBER (T)